

**ENERGY, ELECTRONICS AND SPACES (SHRI K.R. NARAYANAN) :**

(a) There are over 60 companies in the Private sector recognised by the Department of Scientific and Industrial Research having relatively large R & D Centres in India and reporting an annual R & D expenditure of more than Rs. 1.0 Crore.

(b) The names of three companies in the private sector with the largest R & D Centres in terms of investment, expenditure and number of scientists respectively are Escorts Limited, Faridabad; Larsen & Toubro Ltd., Bombay; and Premier Automobiles Ltd., Bombay.

(c) Areas of research in these research centres respectively are : *Escorts Limited, Faridabad*—Agricultural and Industrial Tractors, Agricultural Implements, Material Handling Equipment, Engines and New Energy Sources; *Larsen & Toubro Ltd., Bombay*—Mechanical and Electrical Engineering and Electronics; Earth Moving, Agricultural and Industrial Machinery; Switch Gears; Control Panels; Instruments and Cement; *Premier Automobiles Limited, Bombay*—Automobiles.

**Central Secretariat Stenographers Service Rules**

4458. SHRI RAM SAMUJHAWAN :  
SHRI KAMLA PRASAD  
SINGH :

Will the PRIME MINISTER be pleased to refer to the reply given on 12 August, 1987 to Unstarred Question No. 2597 regarding reframing of Central Secretariat Stenographers Service Rules and state :

(a) whether service rules of the Central Secretariat Stenographers Service have been reframed;

(b) if so, when and brief details thereof; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) No, Sir.

(b) Not applicable.

(c) The Service rules will be reframed as and when the Service is restructured.

**Sale of Defence land in Bombay**

4459. PROF. MADHU DANDAVATE : Will the Minister of DEFENCE be pleased to state :

(a) whether land belonging to Ministry of Defence in Bombay has been sold to a builder and contractor of Pune;

(b) if so, the details thereof including the amount for which it was sold as well as the procedure followed for sale; and

(c) whether the State Government had been offered that piece of land for building houses to relieve the difficulties of the slum dwellers ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI CHINTAMANI PANIGRAHI) : (a) No, Sir.

(b) and (c) Do not arise.

**Appointment of IAS officers in States**

4460. SHRI CHINTAMANI JENA : Will the PRIME MINISTER be pleased to state :

(a) the criteria adopted to appoint IAS cadre officers in each State; and

(b) the number of IAS Officers posted in Orissa ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) Direct